

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

The following Judicial Officers are hereby designated as First Appellate Authority and Link First Appellate Authority for Rouse Avenue Court Complex, New Delhi, under the RTI Act, 2005, with immediate effect:-

S.No.	Name of the Judicial Officers	Designated As
1.	Sh. Anurag Sain, Spl. Judge (PC ACT)(CBI)-11,	First Appellate Authority
2.	Sh. Lal Singh, Spl. Judge (PC ACT)(CBI)-12,	Link First Appellate Authority



(O.P. SAINI)
District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

No.RTI Appl.Auth./RACC/Gaz./2019/5491-552 Dated, Delhi the 01/06/19-

Copy forwarded for information and necessary action to:-

1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Courts Complex, New Delhi.
4. The Officer In-charge, RTI Branch, Rouse Avenue Courts Complex, New Delhi.
5. All the Branch In-charges, Rouse Avenue Courts Complex, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.



District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.